

(c) how ASI is protecting these monuments; and

(d) the year-wise and monument-wise money allocated, released and spent on each of the above seven monuments in the last three years and the current year?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) Yes, Sir. The details are given in the Statement (*See* below).

(c) Regular inspection of these monuments/site is undertaken by the Archaeological Survey of India and regular conservation, preservation and maintenance work is carried out as per the requirements and priority. To provide security, Monument Attendants are posted at these monuments/site.

(d) The expenditure incurred by the Archaeological Survey of India for conservation, preservation and maintenance on these monuments/site is given in the Statement.

Statement

List of Centrally protected monuments in Puducherry and expenditure incurred on their conservation and maintenance during the last three years

		(Amount in Rupees)		
Sl. No.	Name of Monument and Site with location	2013-14	2014-15	2015-16
1.	Moolanathasamy Temple, Bahour	17500	287947	3316678
2.	Tirukandeswara Temple, Madhagadipattu	1065	71165	30000
3.	Suyambunathaswamy Temple, Nedungadu	8943	50892	48426
4.	Varadharaja Perumal Temple, Thirubhuvanai	990	79100	39835
5.	Ekambareswara Temple, Settur	0	72560	10400
6.	Panchanadiswara Temple, Tiruvandarkoil	1065	51019	48000
7.	Excavated Site at Arikamedu	87241	101690	762460

Funds sanctioned for monuments under Swachh Bharat campaign

348. DR. R. LAKSHMANAN: Will the Minister of CULTURE be pleased to state:

(a) whether Government has identified monuments which are centrally protected, under the Swachh Bharat campaign;

(b) if so, the details thereof;

(c) the details of the amount sanctioned to the State of Tamil Nadu for this since the commissioning of Swachh Bharat Abhiyan; and

(d) the details of the amounts released so far?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) The Clean India Campaign/Swachh Bharat Abhiyan is followed for all 3686 Centrally Protected Monuments.

(c) and (d) Though no specific funds have been earmarked for the purpose to Chennai Circle of Archaeological Survey of India responsible for conservation, preservation of Centrally Protected Monuments in Tamil Nadu, the expenditure required for cleanliness drive is met out from consolidated budget. The fund allocated and expenditure incurred on conservation, preservation and maintenance including cleaning of monuments of National importance in Tamil Nadu during year 2014-15 and 2015-16 is ₹ 1062.87 lakhs and ₹ 876.54 lakhs respectively.

Project 'Mausam'

349. PROF. M. V. RAJEEV GOWDA: Will the Minister of CULTURE be pleased to state:

(a) the initiatives taken, till date, under project 'Mausam';

(b) the resources allocated to this project and implementation thereof; and

(c) whether a collaboration has been negotiated with other countries, if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Project 'Mausam' was launched in the 38th Session of World Heritage Committee meeting which was held at Doha, Qatar in June, 2014. Archaeological Survey of India (ASI) in collaboration with State Government of Kerala organized a National Conference on Project 'Mausam' in Kochi in November, 2014. Indira Gandhi National Centre for the Arts (IGNCA) has constituted an Academic Committee and is organizing lecture series. An official from the ASI visited three countries Myanmar, Cambodia and Vietnam to have discussions with officials of these countries on Project "Mausam".

(b) An amount of ₹ 150,244,502/- is approved for Project "Mausam" for the period April 2015-March 2017. Preliminary initiatives have been taken and IGNCA has started with a lecture series in this regard.

(c) The Government has identified 39 countries to bring on board for trans-national nomination for World Heritage but so far has not entered into collaboration and the